

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 20.

C.P. (IB)/85(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Clavecon (India) Pvt. Ltd.**

Vs

Saldar Infrastructure & Contracts Pvt. Ltd.

Counsel for the OC : Adv. Rakesh Piprodia i/b RMP Legal

Counsel for the CD : Absent.

IBC Under Sec 9

ORDER

Heard Counsel for the OC in detail and **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//